

ITEM NO.26

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1255/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARESH

Respondent(s)

Date : 30-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Mr. Divyesh Pratap Singh, AOR
Mr. Ajay Prabu, Adv.
Ms. Shivangi Singh, Adv.
Ms. Ishita Bedi, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to
file the additional documents. After expiry of four weeks, list
the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG